DELHI VIDHAN SABHA Bulletin Part-I (Brief Record of Proceedings ) Tuesday March 22, 1994/Chaitra 1, 1916 (Saka)

#### NO.19

#### 14.00 hours

# Starred Questions

Starred Questions No. 106 to 108 and supplementaries 1. thereto were orally answered.

Replies to Starred Question Nos 109, 110 and 112 to 121 were laid on the Table of the House.

### Unstarred Questions

Replies to unstarred Question Nos 104 to 108 were laid 2. on the Table of the House.

#### 15.30 hours

## Matters under Rule 259

- Following members raised matters under Rule 259:-
  - Shri Darshan Kumar Bahl
  - 2. Shri Inder Raj Singh
  - Shri Sheesh Pal
  - Shri Rajinder Gupta (Timarpur)
  - Shri Deep Chand Bandhu 5.
  - Shri Sahib Singh Chauhan
  - Shri M.S. Pawar 7 ,
  - Shri Nand Kishore Garg 8.
  - Shri Gauri Shanker Bhardwaj 9.
  - 10. Shri Vas Dev Kaptan

## Short Duration Discussion on a matter of urgent Public Importance

40 Shri Ram Bhaj raised Short Duration Discussion on Dunkel Proposals

Following Members took part in discussion:-

- Shri Ramvir Singh Bidhuri
- Shri Jag Parvesh Chandra 2.
- Shri Rajinder Gupta (Malviya Nagar) Shri Naresh Gaur 3.
- 5.
- Shri Ajay Makan Shri Sahib Singh Chauhan 6.
- Shri Mewa Ram Arya 7.
- Shri Deep Chand Bandhu 8.
- Shri M. S. Pawar

Development Minister replied the discussion.



(Suspension of rules and moving of resolution)

Shri Mewa Ram Arya moved under Rule 269 that to enable Shri Ram Bhaj, to move a resolution to express the opinion of the House in the matter, Rule 85 and other relevant rules might be suspended. The question was put and agreed to by the House thereafter.

Shri Ram Bhaj moved the following Resolution:-

"That this House recommends that the Dunkel proposal should not be accepted by the Government of India as it is against the interests of the Nation and would adversely affect the masses."

Shri Ramvir Singh Bidhur moved his amendment which was negatived on voice-vote.

Shri Deep Chand Bandhu also sought to move an amendment which was held inadmissible by the Chair.

Resolution moved by Shri Ram Bhaj was adopted.

# Announcement by Speaker

Speaker announced that on 23rd March, 1994, the sitting of the House would commence at 13.00 hrs instead of 14.00 hrs to enable the Finance Minister to present the Budget for 1994-95 at 16.70 hours.

House gareed.

### 18,20 hours

(The sitting of the House was adjourned till 13.00 hrs on Wednesday, March 23,1994).

P.N.GUPTA SECRETARY

ERRATA

In BULLETIN PART-1 DATED March 18, 1994, No-17, IN ITEM NO 4,
FOR EXISTING TEXT OF RESOLUTION READ THE FOLLOWING:

"That this House expresses its concern about the large scale encroachment and unauthorised construction of multi-storied commercial and residential buildings in Delhi and urges upon the Government to check such types of illegal constructions and legal action be taken against such builders who indulge in such illegal construction and take action against such officers who encourage illegal construction and Government should conduct a survey of such illegal constructions".